

DIVISION BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/59(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	AKUL TRADE-LINK PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Mr. D.N Sharma, Adv. : For Petitioners  
Ms. Pritha Basu, Adv.  
Ms. Ankita Agrahari, Adv.  
Ms. Bhawna Parasramka, Adv.

**ORDER**

1. Ld. Counsel for the petitioners present.
2. Heard. **Reserved for orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**